

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5853  
TO BE ANSWERED ON 03.04.2018**

**PRE AND POST MATRIC SCHOLARSHIP FOR SC STUDENTS**

**5853. SHRI B.V. NAIK:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of pre and post-matric scholarship provided to Scheduled Caste (SC) students;
- (b) the criteria for awarding such scholarships;
- (c) whether the Government proposes to relax the guidelines for providing such scholarships;
- (d) if so, the details thereof; and
- (e) the steps taken so far by the Government in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): Pre-Matric Scholarship Scheme to Scheduled Caste students studying in classes IX and X and Post Matric Scholarship Scheme to SC students are centrally sponsored Schemes and implemented by State Governments/UT administrations. This Department releases the Central Assistance to States/UTs towards the total expenditure under the scheme, over and above their committed liability.
- (b): All the scheduled Caste students whose parental/Guardian's income does not exceed Rs. 2.5 lakh per annum, are provided scholarship as per regulation of scheme.
- (c) to (e): Under Pre-Matric Scholarship Scheme to SC students, this department has increased the annual income ceiling of parents/guardian from Rs. 2.00 lakh to Rs. 2.5 lakh per annum w.e.f. 19<sup>th</sup> September 2017.

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